## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch.	MOHD SHARIEF TARIQ, MEMBER-JU	DICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/664/(IB)/2017	
NAME OF THE PETITIONER(S)	: NEYCER INDIA LTD	
NAME OF THE RESPONDENT(S)	: GAIL INDIA LTD	
UNDER SECTION	: 11	×
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. The Bhaskar (Vikram p Jain ) Shwetha Vasudevan	Coursel for the	Invella
. Pooja P 1 for MS. Chridhas & Sai	counsel for Respondent	Proja P
	OPP	

## **ORDER**

Counsels for both the parties are present. Counsel for the Respondent present and he is directed to file reply by giving copy to the other side and also to supply information along with the relevant documents as prayed under para 6 (a) i to vi. Put up on 20.12.2017 at 10.30 A.M.

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→ d → MEMBER (JUDICIAL)